

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/5768/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara.

Dated Guwahati, the 9<sup>th</sup> November, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter dated 08.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.11.2021 and permission to leave station from the evening of 09.11.2021 till the morning of 12.11.2021**, has been granted.

The Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, South Salmara-Mankachar, may remain in-charge of the Court and Office of the District & Sessions Judge, till your return.

Yours faithfully,

Sd/-  
**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-71/2004/5769/A, dated 9.11.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
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